

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 191 of 2012 &
I.A. Nos. 309 & 310 of 2012

Dated : 13th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mandi Gobindgarh Induction Furnace Association Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s): Mr. Satyajit Sarma

Counsel for the Respondent(s): Mr. Sakesh Kumar with
Mr. B.S. Kamboj (Rep.) for R.1
Mr. Karunakar Mahalik for R.2

ORDER

Since the issue involved in this Appeal is connected with Appeal No. 245 of 2012 and batch, post this matter for hearing along with Appeal No. 245 of 2012 and batch on **09.04.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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